

**OFFICE OF THE DISTRICT JUDGE, BANKURA**

*Order* No. *51* Dated, Bankura, the 18<sup>th</sup> day of March, 2020

Pursuant to the direction of the Hon'ble High Court, Calcutta, contained in Memo No.1354-RG, dated 15.03.2020, the following lists of Judicial Staff of Bankura Judgeship, who are to perform their duties on rotational basis henceforth till further order, have been formulated as under :

Name of the Court	Group -A	Group- B
District Judge, Bankura.	Jhumur Chatterjee Rajib Manik Sadhan Kumar Mondal	Sandip Das Tarapada Gorai Kaji Reja
Additional District & Sessions Judge, 1 <sup>st</sup> Court, Bankura.	Swarup Sushil Das Purusottom Majhi	Manas Karmakar Rajesh Ganguly
Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Bankura.	Goutam Sinha Dayamoy Sen	Madhav Dutta Abdul Bauri
POCSO Court, Bankura	Goutam Sinha Dayamoy Sen	Rimpa Malakar Abdul Bauri
Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Bankura.	Rabin Sarkar Sanjib Kumar Majhi	Sumana Paik Haranath Dutta
Additional District & Sessions Judge, Re-designated Court, Bankura.	Debasish Chatterjee Amit Pal	Nitai Ghosh Subrata Mondal
Additional District & Sessions Judge, Fast Track Court, Bankura.	Hela Shit Tapas Das	Kalyani Prasad Chattopadhyay Ardhendu Dhabal
Civil Judge (Senior Division), Bankura	Arun Pal Sudip Mondal	Tapan Gorai Satya Ranjan Banerjee
Civil Judge (Senior Division), Additional Court, Bankura	Tapas Dey Prasanta Kr. Bandyopadhyay	Apurba Gorain Khadim Sk
Civil Judge (Junior Division), 1 <sup>st</sup> Court, Bankura.	Ashis Kr. Layek Rajkumar Das	Sandip Bandyopadhyay Badal Chandra Karmakar
Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Bankura.	Firoz Alam Partha Sen	Shymol Das Amit Ghosh
Civil Judge (Junior Division), Additional Court, Bankura.	Ganesh Mondal Amrita Malakar	Rangana Barma Gunadhar Sardar
Chief Judicial Magistrate Court, Bankura	Uttam Kr. Satbhaya Kinkar Nandi	Pranab Tewari Dibakar Gorain Santanu Goswami
Judicial Magistrate, 3 <sup>rd</sup> Court, Bankura.	Soumyajit Roy Sirin Begum	Tanmoy Das Anil Bangal
Judicial Magistrate, 4 <sup>th</sup> Court, Bankura.	Rajib Singha Biswajit Das	Swadesh Ranjan Pathak Champa Kotal
Judicial Magistrate, 5 <sup>th</sup> Court, Bankura.	Archan Kumar Goswami	Narendranath Mondal Habal Das
Judicial Magistrate, 6 <sup>th</sup> Court, Bankura.	Hemanta Saren	Bikash Biswas Surajit Das
Judicial Magistrate, 7 <sup>th</sup> Court, Bankura.	Subrata Dandapat Prasenjit Malakar	Sk. Md. Miraz Matleb Debasish Mondal

Name of the Office	Group -A	Group- B
English, Accounts, Appeal & Sessions Department	Kartick Chandra Mondal Arnab Palit Akshay Kumar Pal Gopal Chandra Chowni Giridhari Karmakar Rajib Mondal Sougat Banerjee Mansa Karmakar Sandip Mondal Amit Pal Indrajit Mondal	Partha Pratim Pathak Arindam Shannigrahi Anirban Chatterjee Amrit Mondal Sujay Lohar Debasish Marjit Haraprasad Sarkar Md. Sabir Khan
District Record Room, Bankura	Dipak Roy Surya Mandi	Utpal Halder Biswanath Banerjee
Forms & Stationery Department, Bankura.	Manoj Chowdhury	Sandhya Nag
Nazarath Department, Bankura	Nilkanta Daira Partha Karmakar Sumit Rajak Sabyasachi Musib Abhishek Nag Kartick Ch. Gorain Anup Kumar Dhalla Biswajit Bera Prabir Kumar Bhaduri Pradipo Kumar Chatterjee Mithun Dhara.	Uttam Barua Amarendu Banerjee Kalicharan Bhakat Dhrubanarayan Patra Amita Rajak Anandamoy Chowdhury Sanjoy Lohar Mithu De Anubha Chakraborty Rajen Mandi Asit kr. Lai
Copying Department Civil & Criminal	Chandana Biswas Sourav Chowdhury Uttam Biswas	Kalaki Majumder Satya Charan Dutta Sk. Saifuddin Ahemed Shiltu Prasad Kundu
Server Room	Dilip Bhakat	Arup Mondal Abhijit Karmakar
Office of the Chief Judicial Magistrate, Bankura.	Barun Shit Dulal Dom	Pritam Bhakat Kiran Barik Pabitra Banerjee Sadhan Mallick
Office of the Civil Judge (Senior Division) & Civil Judge (Senior Division), Additional Court, Bankura.	—	Puspak Mondal.
Office of the Civil Judge (Junior Division), 1 <sup>st</sup> Court & Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Bankura.	Panchanan Patra Radheshyam Bauri	Panchanan Patra Radheshyam Bauri

List of the **Stenographers** of the Judgeship of **Bankura Sadar**, as mentioned in the list as Group –‘A’ and Group-‘B’ will perform their respective duties on rotation.

Name of the Courts	Group –A	Group- B
District Judge’s Court, Bankura	Prasenjit Patra	Suman Mondal
Additional District & Sessions Judge, 1 <sup>st</sup> Court & Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Bankura.	Pankaj Biswas	Sebak Nandi
Additional District & Sessions Judge, 3 <sup>rd</sup> Court & Additional District & Sessions Judge, Re-designated Court, Bankura.	Ashok Kr. Sinha	Rajib Biswas
Additional District & Sessions Judge, Fast Track Court, Civil Judge (Senior Division) & Civil Judge (Senior Division), Additional Court, Bankura.	Anandamay Dutta Dalal	Pratima Chandra Banerjee
Civil Judge (Junior Division), Additional Court & Judicial Magistrate, 6 <sup>th</sup> Court, Bankura.	Tridib Mondal	Ramendranath Mondal
Civil Judge (Junior Division), 1 <sup>st</sup> Court & Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Bankura.	Chaitali Gain	Ujjwal Mondal
Chief Judicial Magistrate’s Court & Judicial Magistrate, 7 <sup>th</sup> Court, Bankura.	Koushik Barui	Sandip Das
Judicial Magistrate, 3 <sup>rd</sup> Court, Judicial Magistrate, 4 <sup>th</sup> Court & Judicial Magistrate, 5 <sup>th</sup> Court, Bankura.	Debarati Debnath	—————

List of the **Staff** of the Sub-Divisional Courts at **Khatra**, as mentioned in the list as Group –‘A’ and Group-‘B’ will perform their respective duties on rotation.

Name of the Court	Group –A	Group- B
Additional District & Sessions Judge, Khatra.	Nupur Mukherjee Chandrasekhar Roy Brikodar Roy	Somnath Shannigrahi Khemonkar Marjit Manu Hanri
Civil Judge (Senior Division), Khatra.	Utpal Kumar Singh Ruma Mahato	Sushabhan Mahato Jayanta Mondal Rajat Paul
Civil Judge (Junior Division), 1 <sup>st</sup> Court, Khatra.	Abdul Mannan Rajib Bhuin	Ujjwal Praharaj Sudip Mudi
Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Khatra.	Sk. Akbar Hossain Sudhansu Sekhar Das	Subendu Pal Md. Jiaul Haque
Additional Chief Judicial Magistrate Court, Khatra.	Sanat Bauri Sujit Majhi	Pradip Chatterjee Somnath Maity
Judicial Magistrate Court, Khatra.	Samapada Murmu Gobinda Besra	Sudip Mondal Subhendu Nayek

Name of the Office	Group –A	Group- B
Office of the Additional Chief Judicial Magistrate, Khatra.	Sadhanananda Satbhaya Sourav Mondal Goutam Layek	Parvez Alam Prabir Sarkar
Office of the Civil Judge (Junior Division), 1 <sup>st</sup> Court, Khatra alongwith Nazareth Department.	Sribas Majumder Prabir Kumar Roy Harisasdhan Lai Sisir Sharma Dip Kumar Sahu Somnath Pal	Pralay Mondal Afroja Bibi Bablu Doha Shymol Senapati Malay Kumar Mahata

List of the **Stenographers** of the Sub-Divisional Courts at **Khatra**, as mentioned in the list as Group –‘A’ and Group-‘B’ will perform their respective duties on rotation.

Name of the Courts	Group –A	Group- B
Additional District & Sessions Judge, Khatra. & Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Khatra.	Santu Ghosh	Ohidul Islam
Civil Judge (Senior Division), Khatra & Civil Judge (Junior Division), 1 <sup>st</sup> Court, Khatra.	Pranaram Maity	Goutam Nayek
Additional Chief Judicial Magistrate Court, Khatra & Judicial Magistrate Court, Khatra.	Mangal Mondal	Shanti Karmakar.

List of the **Staff** of the Sub-Divisional Courts at Bishnupur, as mentioned in the list as Group –‘A’ and Group-‘B’ will perform their respective duties on rotation.

Name of the Court	Group –A	Group- B
Additional District & Sessions Judge, Bishnupur.	Gadadhar Bhattacharya Alokenath Adhya	Debasish Majhi Somnath Kundu Aniruddha Chatterjee
Civil Judge (Senior Division), Bishnupur.	Shymal Kr. Das Tarak Chandra De	Amit Kumar Palit Rina Nandi Lakshmimoni Tudu
Civil Judge (Junior Division), Bishnupur.	Subhajit Bhattacharya Rajib Lochan Kundu	Krishanu Kar Jayanta Das
Additional Chief Judicial Magistrate Court, Bishnupur.	Shyamadas De Sarkar Jagannath Mondal	Umar Ali Zamadar Azizul Islam
Judicial Magistrate, 2 <sup>nd</sup> Court, Bishnupur.	Shibani De Karmakar Arun Mallick	Dilsad Ali Mondal Shipra Pal
Judicial Magistrate, 3 <sup>rd</sup> Court, Bishnupur.	Avishek Saha Shaktipada Pal	Amzad Mondal Sumanta Nandi

Name of the Office	Group –A	Group- B
Office of the Additional Chief Judicial Magistrate, Bishnupur.	Kaliram Murmu Samar Banerjee Kartick Nayek Sandhya Rani Saha Bapan Mondal Sk. Firojuddin	Rudraditya Pan Sribas Sen Jiten mondal Malay Nandi Sanjoy das Biman Ghara
Office of the Civil Judge (Junior Division) Court, Bishnupur alongwith Nazarath Department.	Shambhunath Dey Madhusudan Pal Amit Kumar Biswas Biswajit Bera Subhas Murmu	Jyotismita Chowdhury Partha Pratim Pakhira Swapan Meta Suman Patra Brishaketu Mondal

List of the **Stenographers** of the Sub-Divisional Courts at Bishnupur, as mentioned in the list as Group – 'A' and Group- 'B' will perform their respective duties on rotation.

Name of the Courts	Group –A	Group- B
Additional District & Sessions Judge, Bishnupur. & Civil Judge (Junior Division), Bishnupur.	Pagadala Venkata Ramesh	Jagannath Mondal
Civil Judge (Senior Division), Bishnupur & Judicial Magistrate, 3 <sup>rd</sup> Court, Bishnupur.	Subhadip Mallik	Pritam Priya Bhowmik
Additional Chief Judicial Magistrate Court, Bishnupur & Judicial Magistrate, 2 <sup>nd</sup> Court, Bishnupur.	Arup Goswami	Manab Ghosh

➤ The staff mentioned in 'Group-A' and 'Group-B' shall perform their respective duties on alternative dates as would be fixed by their immediate Controlling Officer and the absence of the staff who is allowed to remain away from the Court and Office on a particular date as per list, shall be treated as '**on-duty**' but he/she should remain in his/her registered official address positively and shall be made available to the office as and when he/she is directed to report to the office. Moreover, he/she shall keep his/her phone on 'switch-on mode' during the official hours so that he/she can be contacted with from the office without any hassle.

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- The Judicial Officers and the Staff shall enter the Court and Office through the gates designated for the purpose after being checked by 'Thermal Guns' and if anybody is found to be ill as per Thermal Guns, may be referred to medical facilities for treatment. The inconvenience caused to the Officers and Staff are regretted.
- The Judicial Officers and the Staff of Bankura Judgeship are being provided with 'Face-Mask'(procured from C.M.O.H., Bankura) and 'Sanitizers', and they are requested to use the same as and when required. The literature provided by the C.M.O.H., Bankura, regarding Frequently Asked Questions about 'COVID-19' and pictorial demonstration are enclosed herewith for raising awareness amongst the Judicial Officers and the Staff of Bankura Judgeship on the relevant subject.
- The Judicial Staff may leave the office after getting permission from his/her immediate Controlling Officer after completion of day's work.
- The Nazir, Bankura Sadar, Nazir, Bishnupur and Nazir, Khatra of Bankura Judgeship, are directed to ensure that highest level of hygiene is maintained in the respective Court Complexes and they are further directed to see that disinfectants are sprayed in the Court Compounds on a regular basis. They are also directed to ensure adequate arrangement of water for the purpose of washing hands of the Judicial Officers and Staff.
- In case of emergencies, the Judicial Officers and the Staff of Bankura Judgeship are requested to make contact with the undersigned through the mobile phone numbers (9434353551 & 8902499018) which will be open for 24 x 7 hours.
- This order will take effect from 19.03.2020.

Encl : As Above

*Shay* 18/03/2020  
District Judge, Bankura